157

Assistance to State Governments to set up food processing units

1474. DR. T. N. SEEMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has received requests for assistance including logistical support for setting up of food processing units from various State Governments including Kerala;
- (b) if so, the details thereof along with the details of assistance provided by the Government during last three years, State-wise;
- the number of farmers and Micro, Small and Medium Enterprises (MSMEs) in the country benefited as a result of setting up of food processing units, State-wise;
- (d) whether Government proposes to raise the current loan/subsidy limit for food processing industries; and
 - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) and (b) No, Sir. However, Ministry of Food Processing Industries (MFPI) under its Plan Scheme for Technology Upgradation/ Modernization/Establishment of Food Processing Industries provides financial assistance to food processing units in the country including Kerala in the form of grants-in-aid to the implementing agencies/entrepreneurs @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @ 33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas. The implementing agencies include Central/State Government organizations/PSUs/NGOs/Cooperative societies and private sector units and individuals.

Apart from above, MFPI under the scheme of Cold Chain, Value Addition and Preservation Infrastructure, also provides financial assistance for setting up of integrated cold chain facilities including logistic support like reefer vans etc.

The details of the financial assistance provided during last three years to the agencies/entrepreneurs in the country including Kerala under the Scheme for Technology Upgradation/Modernization/Establishment of Food Processing Industries is given in Statement (See below).

- (c) Farmers and Micro, Small and Medium Enterprises are also eligible to apply under the scheme. However, Ministry does not maintain data for financial assistance to farmers and MSMEs separately.
 - (d) No, Sir.
- (e) The limit is not proposed to be raised primarily because of resource constraints.

Statement

Number of units assisted and financial assistance provided during the years 2009-10, 2010-11, and 2011-12 State-wise under the Scheme for Technology Upgradation/Establishment/Modernization of FPIs*

(Rs in lakhs)

Sl.	Name of	2009-10		2010-11		2011-12	
No.	the State	Approved		Approved		Approved	
A			released		released		Released
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	41	677.05	30	562.096	105	1904.726
2.	Andaman & Nicobar	0	0	0	0	0	0
3.	Arunachal Pradesh	3	376.14	2	66.42	0	0
4.	Assam	22	418.74	26	875.701	12	242.7782
5.	Bihar	2	35.59	6	136.681	5	89.65674
6.	Chandigarh	0	0	1	25	0	0
7.	Chhattisgarh	4	45.46	27	297.574	75	841.8276
8.	Delhi	2	50	3	82.6	16	410.68
9.	Goa	1	24.26	ĺ	25	2	50
10.	Gujarat	42	665.18	52	1419.72	106	1975.034

Written Answers to			[24 A	august, 201	[2] Unsta	Unstarred Questions 159		
1	2	3	4	5	6	7	8	
11.	Haryana	11,	134.96	14	325.28	62	828.2817	
12.	Himachal Pradesh	10	269.58	7	204.53	14	377.51	
13.	Jammu & Kashmir	7	59.73	5	89.095	6	98.42	
14.	Jharkhand	3	44.09	4	85.425	1	16.57	
15.	Karnataka	24	269.55	14	377.79	61	896.2926	
16.	Kerala	33	567.53	19	411.72	52	901.285	
17.	Madhya Pradesh	18	273.03	14	211.294	23	376.5413	
18.	Maharashtra	113	1717.3	56	1006.524	202	2824.152	
19.	Manipur	6	163.75	1	23.975	11	189.7182	
20.	Meghalaya	2	123.02	2	100.045	0	0	
21.	Mizoram	1	11	0	0	0	0	
22.	Nagaland	1	64.99	1	6.205	0	0	
23.	Odisha	6	84.4	8	200.875	9	113.5908	
25.	Punjab	13	172.37	9	149.495	147	1692.902	
26.	Rajasthan	27	325.46	48	691.123	95	1236.563	
27.	Sikkim	0	0	0	0	0	0	
28.	Tamil Nadu	41	672.11	24	493.582	75	1389.79	
29.	Tripura	0	0	0	0	0	0	
3 0.	Uttar Pradesh	32	560.63	47	1078.638	53	907.0513	
31.	Uttarakhand	12	307.57	6	168.523	5	138.047	
32.	West Bengal	10	136.48	10	317.945	19	319.87	
	Total	487	8249.97	437	9432.862	1157	17846.29	

^{*}Data is under reconciliation with co-ordinating bank i.e. HDFC Bank.